

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 730 of 2019**

**IN THE MATTER OF:**

**Mr. Sandip Patel**

**...Appellant**

**Versus**

**Central Bank of India & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Rahul Chitnis and Mr. Aaditya A. Pande, Advocates.**

**For Respondent: Mr. Vinit Trehan and Mr. Gagan Narang, Advocates for IRP  
Mr. H.S. Kholi, Advocate for R-1**

**ORDER**

**19.09.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 25<sup>th</sup> October, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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